

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 11 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2020

Name of the Company:

Rajesh Ramesh Naphade
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section:

9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Kunal P Vaishnav appeared for the Operational Creditor.

Matter stands adjourned to 11.12.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 6th day of November, 2020

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)